

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2792
ANSWERED ON 18/03/2025**

STATUS OF PMGSY

2792. SHRI GURMEET SINGH MEET HAYER:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total length of roads sanctioned and constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country including Punjab during the last five years, State-wise and District-wise;**
- (b) the total amount of funds allocated and utilized for PMGSY projects in Punjab in comparison to other States;**
- (c) the number of villages in Punjab that have been newly connected through PMGSY roads during the said period; and**
- (d) the specific measures taken under PMGSY to implement to improve road connectivity in Punjab's Kandi (foothill) areas and border regions?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): "Rural road" is a State subject. The Government of India as a part of poverty reduction strategy, launched the Pradhan Mantri Gram Sadak Yojana (PMGSY-I) on 25th December 2000 to assist the States through construction of rural roads. Under PMGSY, a total of 18,452 roads of 1,38,161 km road length were sanctioned and 31,313 roads works of 1,61,815 km road length were completed during the last five years starting from April, 2019 to March 2024. The State-wise details of the road works sanctioned and completed during last five years are given in Annexure-I. The details of District/State/UT-wise roads projects sanctioned and constructed under the various verticals of Pradhan Mantri Gram Sadak Yojana

**(PMGSY) is available at website omms.nic.in => Progress Monitoring
=> State MPR Abstract report.**

(b): The allocation/release of funds to the States for implementation of PMGSY is done on the basis of the proposal received from the State and depends, inter-alia, on works in hand, execution capacity of the State and unspent funds available with the State. The details of the Central funds released by the Ministry and expenditure (including State share) incurred under PMGSY, during last five years, State-wise including Punjab are given in Annexure-II.

(c)&(d): Under PMGSY I, eligible unconnected habitations were taken up for providing connectivity through all-weather roads. In Punjab, under 500+ population category, a total of 389 habitations were sanctioned for providing connectivity under the PMGSY-I and all the habitations have already been provided connectivity during the financial year 2013-14. Hence, no eligible unconnected habitation was balance for connectivity during last five years.

The district wise details of habitations sanctioned and connected in the State of Punjab are given in Annexure-III. The details of the habitations, district-wise and year-wise, under PMGSY may be accessed at the program website omms.nic.in=>progress monitoring=>Habitation coverage report.

Other verticals viz. PMGSY II and PMGSY III were also started for upgradation of rural roads for better connectivity to growth centres and for improved connectivity to schools, hospitals, Gramin Agricultural Markets, respectively. Further, the Government of India has launched phase IV of PMGSY in September 2024 to provide all-weather connectivity to 25,000 unconnected habitations of population size 500+ in plains, 250+ in special category areas including Aspirational Districts/Blocks as per Census 2011. Eligible unconnected habitations in Punjab including Kandi and border regions, if any, will also be covered under the scheme.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 2792 for answer on 18.03.2025

State-wise details of roads sanctioned and completed under PMGSY during last five years from April, 2019 to March, 2024.

Name of State	Sanctioned			Completed*		
	No. of Roads	Road Length (in km)	Bridges	No. of Roads	Road Length (in km)	Bridges
Andaman And Nicobar	35	75	0	73	119	0
Andhra Pradesh	615	4192	92	602	3533	128
Arunachal Pradesh	276	2294	37	426	5605	179
Assam	826	5405	120	3332	9727	1109
Bihar	1162	9528	909	2514	9048	1076
Chhattisgarh	1280	9489	178	1741	10546	192
Goa	0	0	0	0	0	0
Gujarat	305	3006	191	258	2653	45
Haryana	259	2496	0	244	2366	0
Himachal Pradesh	411	4374	23	1098	6070	50
Jammu & Kashmir	344	2432	73	1510	9040	151
Jharkhand	927	7691	288	2115	6895	324
Karnataka	825	5603	116	709	5218	91
Kerala	251	1261	1	164	663	3
Ladakh	63	498	1	51	526	1
Madhya Pradesh	1235	12937	836	1886	13915	930
Maharashtra	928	6208	302	399	3214	154
Manipur	111	827	69	379	3726	106
Meghalaya	77	544	2	575	2708	89
Mizoram	23	682	0	122	1279	0
Nagaland	53	734	5	45	624	53
Odisha	1464	9653	152	4315	15210	344
Puducherry	31	66	0	30	62	0
Punjab	335	3338	32	157	1728	4
Rajasthan	951	8699	41	896	7428	40
Sikkim	48	305	39	179	743	50
Tamil Nadu	1814	7318	83	1977	5833	66
Telangana	487	2995	232	331	2141	144
Tripura	141	1084	7	136	600	16
Uttar Pradesh	2569	19174	15	2020	16272	11
Uttarakhand	462	4395	151	1195	8961	232
West Bengal	144	857	20	1834	5361	54
Total	18452	138161	4015	31313	161815	5642

*includes sanctioned during earlier years also.

Annexure referred to in part (b) of Lok Sabha Unstarred Question No. 2792 for 18.03.2025 from April, 2019 to March, 2024.

State-wise Central funds released and expenditure incurred during last five years under PMGSY

(₹ in crore)

Sl.No.	State	Release	Expenditure (including State share)
1	Andaman & Nicobar	33.66	39.67
2	Andhra Pradesh	1364.24	2361.11
3	Arunachal Pradesh	4524.55	5545.79
4	Assam	7566.20	10406.58
5	Bihar	3117.43	9623.05
6	Chattisgarh	4331.13	6493.42
7	Goa	0.00	0.00
8	Gujarat	839.62	1385.35
9	Haryana	611.52	1040.37
10	Himachal Pradesh	3789.90	3716.94
11	Jammu & Kashmir	5772.31	6113.51
12	Jharkhand	1593.34	5064.25
13	Karnataka	2080.50	3497.42
14	Kerala	299.62	530.77
15	Madhya Pradesh	5957.65	9469.49
16	Maharashtra	2003.80	3386.83
17	Manipur	2332.78	2635.21
18	Meghalaya	1724.68	1912.33
19	Mizoram	1377.56	1592.92
20	Nagaland	651.52	633.99
21	Odisha	4474.95	9718.24
22	Puducherry	36.65	38.97
23	Punjab	564.76	1281.58
24	Rajasthan	1944.08	3239.35
25	Sikkim	664.87	891.99
26	Tamil Nadu	2038.90	3905.91
27	Tripura	606.71	665.15
28	Telangana	972.15	1813.56
29	Uttar Pradesh	6368.72	9930.05
30	Uttarakhand	4726.38	5943.13
31	West Bengal	1847.81	4389.60
32	Ladakh	338.25	762.64
	Total	74,556.21	118029.17

Annexure referred to in parts (c) & (d) of Lok Sabha Unstarred Question No. 2792 for 18.03.2025

District wise details of habitations sanctioned and connected in the State of Punjab

Sr. No.	District Name	Sanctioned	Connected
1	Amritsar	29	29
2	Bathinda	9	9
3	Faridkot	1	1
4	Firozpur	11	11
5	Gurdaspur	102	102
6	Hoshiarpur	15	15
7	Jalandhar	19	19
8	Kapurthala	21	21
9	Mansa	21	21
10	Moga	4	4
11	Mukatsar	31	31
12	Nawashahar	14	14
13	Patiala	8	8
14	Ropar	24	24
15	Sangrur	2	2
16	Barnala	4	4
17	Fazilka	28	28
18	Mohali	0	0
19	Pathankot	13	13
20	Tarn Taran	33	33
Total		389	389
